

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 4<sup>th</sup> March, 2021

No. HCM/S-106/2020-Estt.(I)/Pt/4142

: Hon'ble The Chief Justice is pleased to sanction payment of the wages of one Daily-Wage Worker engaged at the minimum wage of Rs. 225/- per day, or as statutorily modified from time to time, at the local residence of serving Hon'ble Judges of the High Court of Manipur who have been transferred to other High Courts but continue to maintain a residence in the State of Manipur.

This notification shall come into force with immediate effect.

By Order etc.

/   
**(A. GUNESHWAR SHARMA)**  
REGISTRAR GENERAL

Endt. No. HCM/I-4/76-Estt(VII)/4143-55

Imphal, the 4<sup>th</sup> March, 2021

Copy to :

1. The Registrar (Judl.)/(Admn), High Court of Manipur
2. The Jt. Registrar (Judl.)/(Admn.), High Court of Manipur
3. The Deputy Registrar (Admn.)/(Protocol)/(Accounts), High Court of Manipur
4. All the Assistant Registrars/Court Managers/L.R.O
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. System Analyst – He is requested to upload the same in the official website
7. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
9. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur
10. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur
11. The P.S. to Registrar General, High Court of Manipur.
12. All the Superintendents/Stamp Reporter/Court Officers, High Court of Manipur
13. Order Book/Guard File/Concerned File.

*A. Guneshwar Sharma*

REGISTRAR GENERAL  
HIGH COURT OF MANIPUR